

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1265  
ANSWERED ON:18.07.2014  
CORRUPTION IN MCI  
Adityanath Shri Yogi;Patil Shri Kapil Moreshwar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of reported cases of corruption and malpractices in the Medical Council of India (MCI), particularly in grant of recognition to medical colleges and permission to increase/decrease medical seats in the country;
- (b) if so, the details of such cases reported and investigated along with their outcome and the action taken/proposed to be taken by the Government against the erring officials during the last three years and the current year; and
- (c) the steps taken/proposed to be taken by the Government to streamline the functioning of MCI?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a) to (c): Information is being collected and will be laid on the table of the house